## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# RAJYA SABHA UNSTARRED QUESTION NO. 739 ANSWERED ON 25.07.2025

#### DEHRADUN - SAHARANPUR RAILWAY LINE

## 739 # SHRI NARESH BANSAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the progress of the work on Dehradun-Saharanpur Railway line;
- (b) by when the said work will begin;
- (c) the cost thereof; and
- (d) the amount of funds released for the same?

#### **ANSWER**

# MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

## (SHRI ASHWINI VAISHNAW)

(a) to (d): Sanctioning of Railway projects is a continuous and dynamic process of Indian Railway. Railway infrastructure projects are taken up on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines socio-economic considerations etc. depending upon liabilities of ongoing projects, overall availability of funds and competing demands.

Survey of New Line from Saharanpur to Dehradun via Shakumbhari Devi (81Km) has been sanctioned and survey work has been taken up for preparation of Detailed Project Report.

After firming up of Detailed Project Report (DPR), sanctioning of project requires consultation with various stake-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc. As sanctioning of projects is a continuous and dynamic process, exact timelines cannot be fixed.

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